

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2768
ANSWERED ON:07.02.2014
COMPLAINTS AGAINST ADOPTION AGENCIES
Ray Shri Rudramadhab

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received complaints against adoption agencies for dissuading Indian applicants from adopting children in order to charge higher processing fees from international adoptions in the recent past;
- (b) if so, the details thereof along with the action taken on such complaints; and
- (c) the corrective steps taken/being taken by the Government to keep a check on such irregularities?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): No, Madam.

(b): Does not arise.

(c): The process of adoption for orphan, abandoned and destitute children has been simplified with the introduction of 'Guidelines Governing the Adoption of Children, 2011' notified by Government of India.